NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

43. C.P.(IB)-559(MB)/2022

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2022

NAME OF THE PARTIES: **Bank of Baroda**
V/s
Shailesh S Jain

APPEARANCE :

FOR THE APPLICANT **:** Adv Rohan Agrawal

Section: 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). At request of the Counsel appearing for the Applicant list this matter on **05.12.2022.**

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

15.11.2022
ANKIT